HIGH COURT OF ANDHRA PRADESH:: AMARAVATI

ROC.NO.192/SO/2023

Date. 22.01.2024

CIRCULAR NO.02/2024

Sub: High Court of Andhra Pradesh – Judgment, dated 04.01.2024 passed in Writ Petition (C) No. 643 of 2015 by the Hon'ble Supreme Court of India – recommendations of the Second National Judicial Pay Commission as approved by the Hon'ble Supreme Court – Certain instructions – Issued - Reg .

Ref: Judgment, dated 04.01.2024 passed in Writ Petition (C) No. 643 of 2015 by the Hon'ble Supreme Court of India.

* * * * *

The Hon'ble Supreme Court of India in its Judgment, dated 04.01.2024 passed in Writ Petition (C) No. 643 of 2015 while approving the recommendations of the Second National Judicial Pay Commission has issued certain directions and the directive No.33(f) of the Judgment is :

"The judicial officers shall be permitted to exhibit a sticker at their option on the lower left side of the windscreen with inscription 'Judge' printed in moderately sized letters"

Therefore, in supersession of the circulars issued by the High Court in regard thereto, all the Judicial Officers are permitted to exhibit a sticker on the lower left side of the windscreen of the vehicle with inscription 'Judge' printed in moderately sized letters as per the directive No.33(f) of the Judgment of the Hon'ble Supreme Court of India.

J. lakelmana Paro REGISTRAR GENERAL

To:

- 1. The Principal Private Secretary to the Hon'ble the Chief Justice (for information).
- 2. All the P.Ss to the Hon'ble Judges (with a request to place the circular before the Hon'ble Judges for their Lordships' kind perusal).
- 3. All the Registrars, High Court of Andhra Pradesh.
- 4. The Registrar (I.T. cum C.P.C.) with a request to direct the concerned to upload the said circular in the High Court's website.
- 5. The Director, A.P.Judicial Academy, Mangalagiri.
- 6. All the Unit Heads in the State of Andhra Pradesh (With a request to circulate the same to all the Judicial Officers)
- 7. The Member Secretary, A.P. State Legal Services Authority.
- 8. The Secretary High Court Legal Services Committee.
- 9. The Director, Mediation and Arbitration Centre.